

**DATE FIXED ON MENTION SLIPS RECEIVED THROUGH E-MAIL BEFORE  
COURT NO. 1**

<b>SL NO.</b>	<b>CASE NO.</b>	<b>DATE FIXED FOR</b>	<b>NAME OF ADVOCATE</b>
1.	<b>WPC 4539/2021</b>	<b>02.03.2022</b>	Mr. Surya Prakash
2.	<b>LPA 263/2021</b>	<b>03.03.2022</b>	Mr. Sangam Kumar
3.	<b>LPA 123/2020</b>	<b>03.03.2022</b>	Mr. Sumeet Gdodia

**MENTIONING REPORT COURT NO 03****Date : 25/02/2022**

<b>S No.</b>	<b>CASE TYPE</b>	<b>CASE NO.</b>	<b>REMARKS</b>
1	WP(S)	945/2021 with IA 901/2022	09/03/2022
2	WP(S)	2060/2021	09/03/2022
3	WP(S)	630/2021 with IA 762/2022	14/03/2022
4	WP(S)	3088/2021	14/03/2022
5	WP(S)	985/2019	14/03/2022
6	WP(S)	979/2021	14/03/2022
7	WP(S)	3557/2017	14/03/2022
8	WP(S)	3777/2021	28/03/2022
9	WP(S)	5142/2018	28/03/2022
10	WP(S)	497/2021	NOT ALLOWED
11	WP(S)	968/2019	NOT ALLOWED
12	WP(S)	4561/2016	NOT ALLOWED
13	WP(S)	5932/2016	NOT ALLOWED
14	WP(S)	5226/2021	NOT ALLOWED
15	WP(S)	4691/2018	NOT ALLOWED
16	WP(S)	1381/2019	NOT ALLOWED
17	WP(S)	824/2019	NOT ALLOWED
18	WP(S)	1257/2021	NOT ALLOWED
19	WP(S)	2800/2021	NOT ALLOWED
20	WP(S)	4121/2021	NOT ALLOWED
21	WP(S)	4508/2019	NOT ALLOWED
22	WP(S)	986/2021	NOT ALLOWED
23	WP(S)	802/2021	NOT ALLOWED
24	WP(S)	4613/2021	NOT ALLOWED
25	WP(S)	4385/2021	NOT ALLOWED
26	WP(S)	2780/2021	NOT ALLOWED
27	WP(S)	4197/2021	NOT ALLOWED
28	WP(S)	4422/2020	NOT ALLOWED

**MENTIONING REPORT COURT NO 03****Date : 28/02/2022**

<b>S No.</b>	<b>CASE TYPE</b>	<b>CASE NO.</b>	<b>REMARKS</b>
1	Cont Cvl	113/2022	25/03/2022
2	WP(S)	7588/2017	30/03/2022
3	WP(S)	1967/2020	LIST IN THE LAST WEEK OF MARCH 2022
4	WP(S)	463/2022	LIST IN THE LAST WEEK OF MARCH 2022
5	WP(S)	100/2021	NOT ALLOWED
6	WP(S)	1142/2018	NOT ALLOWED
7	WP(S)	132/2019	NOT ALLOWED
8	WP(S)	154/2021	NOT ALLOWED
9	WP(S)	1967/2020	NOT ALLOWED
10	WP(S)	2272/2020	NOT ALLOWED
11	WP(S)	2580/2021	NOT ALLOWED
12	WP(S)	2626/2020	NOT ALLOWED
13	WP(S)	2712/2020	NOT ALLOWED
14	WP(S)	2717/2020	NOT ALLOWED
15	WP(S)	2748/2020	NOT ALLOWED
16	WP(S)	2826/2020	NOT ALLOWED
17	WP(S)	3176/2021	NOT ALLOWED
18	WP(S)	3422/2021	NOT ALLOWED
19	WP(S)	3501/2021	NOT ALLOWED
20	WP(S)	3796/2020	NOT ALLOWED
21	WP(S)	4418/2021	NOT ALLOWED
22	WP(S)	4866/2021	NOT ALLOWED
23	WP(S)	4894/2021	NOT ALLOWED
24	WP(S)	5209/2021	NOT ALLOWED
25	WP(S)	5727/2017	NOT ALLOWED
26	WP(S)	590/2022	NOT ALLOWED
27	WP(S)	6136/2018	NOT ALLOWED
28	WP(S)	6242/2017	NOT ALLOWED
29	WP(S)	630/2022	NOT ALLOWED
30	WP(S)	632/2022	NOT ALLOWED
31	WP(S)	643/2022	NOT ALLOWED
32	WP(S)	796/2022	NOT ALLOWED
33	WP(S)	810/2019	NOT ALLOWED

<b>MENTIONING REPORT COURT NO 04</b>			
<b>Date : 17/02/2022</b>			
<b>S.NO</b>	<b>CASE TYPE</b>	<b>CASE NO.</b>	<b>REMARKS</b>
1	Cr.A (DB)	683/18	NO ORDER
2	Cr.A (DB)	473/20	NO ORDER
3	Cr.A (DB)	366/20	NO ORDER
4	Cr.A (DB)	395/18	NO ORDER
5	Cr.A (DB)	273/20	NO ORDER
6	Cr.A (DB)	406/21	NO ORDER
7	Cr.A (DB)	339/21	NO ORDER
8	Cr.A (DB)	526/18	NO ORDER
9	Cr.A (DB)	539/20	NO ORDER
10	Cr.A (DB)	250/18	NO ORDER
11	Cr.A (DB)	234/21	NO ORDER
12	Cr.A (DB)	128/21	NO ORDER
13	Cr.A (DB)	2095/17	NO ORDER
14	Cr.A (DB)	593/17	NO ORDER
15	Cr.A (DB)	935/16	NO ORDER
16	Cr.App.	1369/22	NO ORDER
17	BA	1369/22	NO ORDER
18	BA	14451/21	NO ORDER

<b>MENTIONING REPORT COURT NO 04</b>			
<b>Date : 18/02/2022</b>			
<b>S.NO</b>	<b>CASE TYPE</b>	<b>CASE NO.</b>	<b>REMARKS</b>
1	Cr.A (DB)	156/21	NO ORDER
2	Cr.A (DB)	34/22	NO ORDER
3	Cr.A (DB)	516/20	NO ORDER
4	Cr.A (DB)	140/21	25-02-2022
5	Cr.A (DB)	984/19	NO ORDER
6	Cr.A (DB)	607/20	NO ORDER
7	Cr.A (DB)	166/20	NO ORDER
8	Cr.M.P.	353/22	NO ORDER

<b>MENTIONING REPORT COURT NO 04</b>			
<b>Date : 21/02/2022</b>			
<b>S.NO</b>	<b>CASE TYPE</b>	<b>CASE NO.</b>	<b>REMARKS</b>
1	BA	11506/21	NO ORDER
2	WPS	431/12	NO ORDER
3	Cr.A (DB)	758/16	NO ORDER
4	Cr.A (DB)	558/16	NO ORDER
5	Cr.A (DB)	250/21	NO ORDER
6	Cr.A (DB)	184/21	NO ORDER

7	Cr.A (DB)	370/21	NO ORDER
8	Cr.A (DB)	260/21	NO ORDER
9	Cr.App. No.	1203/18	NO ORDER
10	Cr.A (DB)	361/21	NO ORDER
11	Cr.A (DB)	758/15	NO ORDER

<b>MENTIONING REPORT COURT NO 04</b>			
<b>Date : 22/02/2022</b>			
<b>S.NO</b>	<b>CASE TYPE</b>	<b>CASE NO.</b>	<b>REMARKS</b>
1	Cr.A (DB)	1151/19	NO ORDER
2	Cr.A (DB)	343/20	NO ORDER
3	Cr.A (DB)	872/15	NO ORDER
4	Cr.A (DB)	340/20	NO ORDER
5	Cr.A (DB)	1284/18	FIXED ON 23-02-2022
6	Cr.A (DB)	1042/12	NO ORDER
7	Cr.A (DB)	546/20	NO ORDER
8	Cr.A (DB)	182/20	NO ORDER
9	Cr.A (DB)	274/20	NO ORDER
10	BA	533/22	NO ORDER
11	BA	1736/22	NO ORDER
12	ABA	8906/21	NO ORDER
13	WP (Cr.)	185/14	23-02-2022 AT 4:00 PM FOR "ORDERS"

<b>MENTIONING REPORT COURT NO 04</b>			
<b>Date : 23/02/2022</b>			
<b>S.NO</b>	<b>CASE TYPE</b>	<b>CASE NO.</b>	<b>REMARKS</b>
1	Cr.A (DB)	1633/17	NO ORDER
2	Cr.A (DB)	758/16	NO ORDER
3	Cr.A (DB)	558/16	NO ORDER
4	Cr.A (DB)	758/15	NO ORDER
5	Cr.A (DB)	683/18	NO ORDER
6	Cr.A (DB)	34/22	NO ORDER
7	Cr.A (DB)	352/19	NO ORDER
8	BA	1582/22	NO ORDER
9	BA	1087/22	NO ORDER

<b>MENTIONING REPORT COURT NO 04</b>			
<b>Date : 24/02/2022</b>			
<b>S.NO</b>	<b>CASE TYPE</b>	<b>CASE NO.</b>	<b>REMARKS</b>
1	Cr.A (DB)	400/20	NO ORDER

2	Cr.A (DB)	310/20	NO ORDER
3	Cr.M.P.	3032/18	NO ORDER
4	BA	1369/22	NO ORDER

<b>MENTIONING REPORT COURT NO 04</b>			
<b>Date : 25/02/2022</b>			
<b>S.NO</b>	<b>CASE TYPE</b>	<b>CASE NO.</b>	<b>REMARKS</b>
1	Acq. App.	05/20	28-02-2022
2	Cr.A (DB)	1160/19	NO ORDER
3	Cr.A (DB)	406/18	NO ORDER
4	Cr.A (DB)	182/20	NO ORDER
5	Cr.A (DB)	1058/19	NO ORDER
6	Cr.A (DB)	202/15	NO ORDER
7	Cr.A (DB)	166/20	NO ORDER
8	Civ. Rev.	58/16	NO ORDER
9	WPS	7736/17	NO ORDER

**MENTIONING REPORT COURT NO 09**

Date : 28/02/2022

S.NO	CASE TYPE	CASE NO.	Remarks
1	W.P.(Cr.)	419/21	02/03/2022
2	W.P.(Cr.)	463/21	List If Defect Free
3	W.P.(Cr.)	45/22	List If Defect Free
4	Cr.M.P	3043/19	02/03/2022
5	Cr.M.P	01/22	List If Defect Free
6	Cr.M.P	454/22	List If Defect Free
7	Cr.M.P	499/22	List If Defect Free
8	Cr.M.P	406/22	List If Defect Free
9	Cr.M.P	3174/21	List If Defect Free
10	Cr.M.P	1967/21	In Usual Course
11	Cr.M.P	1211/21	In Usual Course
12	Cr.M.P	748/21	In Usual Course
13	Cr.M.P	1775/21	In Usual Course
14	Cr.M.P	2167/15	In Usual Course
15	Cr.M.P	2254/21	In Usual Course
16	Cr.M.P	1291/21	In Usual Course
17	Cr.M.P	2766/20	In Usual Course
18	Cr.M.P	1921/17	In Usual Course
19	Cr.M.P	1703/21	In Usual Course
20	Cr.M.P	577/21	In Usual Course
21	Cr.M.P	387/18	In Usual Course
22	Cont.(Cvl.)	294/21	11/03/2022 If Ready
23	Cont.(Cvl.)	896/21	11/03/2022 If Ready
24	Cont.(Cvl.)	507/21	11/03/2022 If Ready
25	Cont.(Cvl.)	399/21	11/03/2022 If Ready
26	Cont.(Cvl.)	364/21	11/03/2022 If Ready
27	Cont.(Cvl.)	382/21	11/03/2022 If Ready
28	Cont.(Cvl.)	295/21	11/03/2022 If Ready
29	Cont.(Cvl.)	116/21	11/03/2022 If Ready
30	Cont.(Cvl.)	81/22	11/03/2022 If Ready
31	A.A. Case	39/21	Rejected
32	Cr.Rev.	949/20	Rejected
33	Cont.( Cvl.)	629/21	Rejected

**MENTIONING REPORT COURT NO 13**

Date : 28/02/2022

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPC	241/22	09/03/2022
2	WPC	5248/21	10/03/2022
3	WPC	655/22	14/03/2022
4	WPC	4247/21	23/03/2022
5	WPC	757/22	14/03/2022
6	WPC	4943/21	08/03/2022
7	WPC	522/22	07/03/2022
8	TOKEN NO	1272/22	09/03/2022
9	WPC	4019/21	04/03/2022
10	WPC	937/21	04/03/2022
11	WPC	3244/20	USUAL COURSE
12	WPC	1258/20	USUAL COURSE
13	WPC	1773/20	USUAL COURSE
14	WPC	3925/20	USUAL COURSE
15	WPC	1147/20	USUAL COURSE
16	WPC	397/21	AFTER FOUR WEEKS
17	WPC	4724/21	AFTER FOUR WEEKS
18	WPC	3848/21	AFTER FOUR WEEKS
19	WPC	4268/21	AFTER FIVE WEEKS
20	WPC	3861/21	NOT CONSIDERED AS STATEMENT REGARDING INFORMATION TO OTHER SIDE HAS NOT BEEN GIVEN



**MENTIONING REPORT COURT NO 14****Date : 28/02/2022**

<b>S.NO</b>	<b>CASE TYPE</b>	<b>CASE NO.</b>	<b>REMARKS</b>
1	Cr.A (SJ)	41/22	14-03-2022
2	Cr.A (SJ)	05/22	14-03-2022
3	Cr. Rev.	644/21	09-03-2022
4	Cr. Rev.	718/21	09-03-2022
5	Cr. Rev.	648/21	09-03-2022
6	Cr. Rev.	798/20	09-03-2022
7	BA	213/22	11-03-2022